

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST**

**DATE: 21st November, 2014
Time: 10:30 AM**

**HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 159/2014 & M.A.No.530/2014 & M.A.No.672/2014.	Smt. Shilpa Mammen Vs. DFO, G.B.Nagar, Forest Division & Ors	Mr. Prashant Kr. & Awantika Manohar, Advs. For the Applicant. Ms Savitri Pandey, Adv. For R-1. Mr. Pawan Upadhyay, Adv. For R-2 & 3. Mr. Pradeep Misra and Mr. Daleep Kr. Dhayani, Advs. For R-4.	
2.	Original Application No. 179/2014.	Rashtra Kishan Brigade Vs. State of U.P.& Ors.	Mr. R. Venkataraman, Adesh Kr. & Senthil Advs. For the Applicant. Ms. Savitri Pandey, Adv. For R-1. Mr. Aviral Saxena, Adv. For R-2. Mr. Sudhir kulshreshtra & Ms. Sushma Singh, Advs. For R-3. Mr. Pradeep Mishra & Mr. D.K.Dhayani, Advs. For R-4. Ms. Reena Singh, AAG U.P.& Ms. B.P.Sethi, Advs. For R-8.	
3.	Original Application No.111/2014 & M.A.No.322/2014.	Environics Trust Vs. Union of India & Ors	Mr. Rahul Choudhary, Adv. For the Applicant. Mr. Vikash Malhotara and Mr. M.P. Sahay, Adv. for R-1 to 3. Mr. S.S. Shamsery and Mr. Varun Punia, Advs. for R-4. Mr. Ravi Kishore, Prashant Mathur & Guntur P.Kumar , Advs. For R-5. Mr. Shibashish Misra, Adv. For R-6. Ms. Alpana Poddar, Adv. For R-7. Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. For R-8 Mr. A.K. Panda, Sr. Adv and Mr. S.	

			Panda, Advs. For R-9. Mr. B.V.Niren & T.K.Barman, Advs. For R-10.	
4.	Original Application No.113/2014.	Amar Singh Vs. Union of India & Ors	-----DO-----	

For order, cause list and other information please visit our website: www.greentribunal.gov.in

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 21st November, 2014
Time: 2:00 PM**

**HON'BLE MR. JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR HEARING				
1.	Original Application No.182/2013 & M.A.No.370/2014. (PH)	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Mr. Akhil Sibal & Mr. Amer Mushtaq Salim, Adv .For the Applicant. Mr. Narender Hooda, Sr. Adv. for R-1 to R-4. Mr. Dhruv Mehta, Sr. Adv. For R-5. Mr. M. Dutta Adv. for R-6. Ms. P. B. Singh, Adv. for R-7.	

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